

REVISED FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
GIRDHARI INTERNATIONAL PRIVATE LIMITED

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process For Corporate Persons) Regulations, 2016)

Sr. No	Particulars	
1	Name of the corporate debtor along with CIN/LLP No.	Name – Girdhari International Private Limited CIN- U17299GJ2019PTC109457
2	Address of the registered office	402, 4th Floor, Union Trade Centre, Udhna Darwaja, Nodh2107-2111, B/S Apple Hospital, Ring Road, Surat- 395002, Gujarat.
3	URL of website	https://girdhariinternational.in/
4	Details of place where majority of fixed assets are located	402, 4th Floor, Union Trade Centre, Udhna Darwaja, Nodh2107-2111, B/S Apple Hospital, Ring Road, Surat- 395002, Gujarat.
5	Installed capacity of main products/services	The Company deals with the trading of export of textile goods.
6	Quantity and value of main products/services sold in last financial year	The revenue from operations as per audited financial statements for FY 2021-22 is Rs. 4926.12 Lakhs. For further Information, kindly send a request to cirp.girdhari@gmail.com
7	Number of employees/workmen	NIL as on 29.02.2024 (i.e., ICD) (Information given by suspended board of directors that all the employees are discharged.)
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Information can be sought by sending request cirp.girdhari@gmail.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Information can be sought by sending request cirp.girdhari@gmail.com
10	Last date for receipt of expression of interest	29 th May 2024 (original date 14 th May, 2024)
11	Date of issue of provisional list of prospective resolution applicants	8 th June 2024 (Original date 24 th May, 2024)
12	Last date for submission of objections to provisional list	13 th June 2024 (Original date 29 th May, 2024)
13	Date of issue of final list of prospective resolution applicants	23 rd June 2024 (original date 8 th June, 2024)
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	28 th June 2024 (original date 13 th June, 2024)
15	Last date for submission of resolution plans	28 th July 2024 (original date 13 th July, 2024)
16	Process email id to submit EOI	cirp.girdhari@gmail.com

Date: 18th April 2024

Place: New Delhi

SD/-

Primus Insolvency Resolution & Valuation Pvt Ltd

Resolution Professional in the matter of Girdhari International Private Limited

IPE Registration No.: IBBI/IPE-0072/IPA-2/2022-23/50002

Authorised Director, Neha Bhasin